

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 05/(MAH)/2017
Connected with HC-C.S.D. No. 697/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Desh Chemicals Pvt. Ltd. & Ors.
Between
M/s. Omkar Speciality Chemicals Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajit Singh Rawar	Advocate for Plaintiff/Petitioner	

Common Order

CSP NO.05/2017 CONNECTED WITH HC CSD NO.697/2016/NCLT/MB/MAH/2017
CSP NO.06/2017 CONNECTED WITH HC CSD NO.698/2016/NCLT/MB/MAH/2017
CSP NO.07/2017 CONNECTED WITH HC CSD NO.699/2016/NCLT/MB/MAH/2017
CSP NO.08/2017 CONNECTED WITH HC CSD NO.700/2016/NCLT/MB/MAH/2017
CSP NO.09/2017 CONNECTED WITH HC CSD NO.701/2016/NCLT/MB/MAH/2017
CSP NO.10/2017 CONNECTED WITH HC CSD NO.702/2016/NCLT/MB/MAH/2017

List this matter for submissions of the Counsel for the Petitioner on 18.1.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)

CSP NO.05/2017
CSP NO.06/2017
CSP NO.07/2017
CSP NO.08/2017
CSP NO.09/2017
CSP NO.10/2017